

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1931

ANSWERED ON:15.03.2005

PENSION TO BENEFICIARIES OF HYDERABAD LIBERATION MOVEMENT

Harsha Kumar Shri G.V.

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has approved enhancing the number of beneficiaries of Hyderabad Liberation Movement from 11,000 to 15,000;

(b) if so, whether `Samman Pension` under Swatantrata Sainik Samman Pension Scheme, 1980 was among others given to freedom fighters who suffered from merger of former Hyderabad State with Union of India by participating in camps organized to fight against Nizam; and

(c) if so, total number of pensioners who will be benefited?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO HODLYA GAVIT)

(a): Yes Sir. The Government of India has approved enhancement in the estimated number of beneficiaries of the Hyderabad Liberation Movement from the earlier estimate of about 11,000 made in 1985 to about 15,000 in January 2005, with the stipulation that only those who participated in the freedom struggle upto 15.9.1948, i.e., before the Police Action in Hyderabad, will be eligible.

(b): Yes Sir. Border Camps had been established on the borders of the then Nizam State to secure the merger of the Nizam State into the Union of India. The then Nizam had issued a general Firman for arrest of all those persons who were connected with the organization and activities of these Border Camps. The sufferings in the border Camps for carrying out struggle for merger of the Hyderabad State with the Indian Union were approved, in 1985, to be at par with the underground sufferings of the freedom fighters for grant of Samman Pension under the Swatantrata Sainik Samman Pension Scheme, 1980.

(c): The enhancement in the estimated number of beneficiaries will benefit about 4,000 additional applicants; the total number of beneficiaries will be about 15,000.